

Name of the State	Fruit and vegetable processing	Roller Flour Mills	Rice Mills
Tripura	8	2	703
Arunachal Pradesh	8	Not Available	Not Available

STATEMENT-II

Details of Financial Assistance Extended Under the Plan Schemes of this Ministry to Sikkim and other North Eastern States

(Rs. in Lakhs)

Sec./ Year	Sikkim	Assam	Manipur	Meghalaya	Mizoram	Nagaland	Tripura	Arunachal Pradesh
Fruit & Vegetable Processing								
1991-92	-	-	-	-	70.00	-	-	-
1992-93	-	-	-	-	59.92	6.00	-	-
1993-94 (till Dec. '93)	-	40.40	-	-	177.82	-	3.00	2.73
Meat & Meat Products								
1991-92	-	285.62	5.18	-	-	-	-	-
1992-93	-	18.25	0.67	-	68.25	30.75	-	-
1993-94 (till Dec. '93)	-	3.16	0.72	-	-	-	-	-

Suggestions from Amnesty International

691. SHRI VIJAY NAVAL PATIL:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government had received any suggestions from Amnesty International and countries like US in regard to the alleged violation of human rights; and

(b) if so, the details thereof and the views expressed by the Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) Amnesty International in its report "An Unnatural Fate-Disappearances and Impunity in the Indian States of J&K and Punjab" has alleged that there have been

large number of "Disappearances" in J&K and Punjab. The Government have stated that the Amnesty's report is substantially incorrect. Government in their interaction with the US Government have constantly highlighted the fact that India's commitment to upholding human rights is second to none, that there are Constitutional safeguards available in India for this purpose and have focussed attention on the gross violation of human rights by militants and terrorists, aided and abetted from outside India.

Allocation of Funds to National Highway-8

692. SHRI HARILAL NANJI PATEL:
SHRI ARVIND TRIVEDI:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to earmark special funds for the development of Ahmedabad-Bombay section of National Highway-8; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):
(a) No, Sir.

(b) Does not arise.

[Translation]

Rush in DTC Buses

693. SHRIMATI SHEELA GAUTAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether attention of the Government has been drawn towards the picture published in the Navbharat Times dated January 7, 1994 wherein passengers have been depicted standing on footboard of a bus of Delhi Transport Corporation;

(b) if so, whether there is a limit to the number of standing commuters inside the buses of Delhi Transport Corporation; and

(c) if so, the steps taken or proposed to be taken by the Government to check the rush in buses?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

(a) The picture published in the Navbharat Times dated January 7, 1994 depicts a Private bus under STA operation.

(b) Yes, Sir.

(c) Enforcement Wing of the Transport Department of the Government of National Capital Territory of Delhi and Delhi Traffic Police are empowered to check excess carriage in the local passengers buses and defaulters are regularly prosecuted as per provisions of the M.V. Act, 1988.

[English]

Radical Changes in Developing Power System

694. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of POWER be pleased to state: